

Contested Commercial Cases disposed during the Month: April, 2025															
Sl. No.	Court	District	Court Room	Case Type	Case Number	Date of registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date of Decision	Days taken for disposal	whethe Pre-Institution Mediation took place	Nature of Disposal	Date of Execution of Decree	Number of days for execution of Decree from Date of decision
1	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	Misc. Arb (Com)	Misc. Arb (Com)/135/2024	02-12-2024	Abanti Kumar Maity Vs Raj Kumar Kaji	SARBOJIT KRISHNA BAGCHI	9874758478	08-04-2025	127	Yes ** pre-institutaion mediation falls jurisdiction DLSA	Contested	Na	Na
2	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	MS (Com)	MS (Com)/131/2024	22-04-2024	EMAMI AGROTECH LIMITED Vs OM SHANTI ENTERPRISES	Satyabrata Chakraborty	9903806361	22-04-2025	365	Yes ** pre-institutaion mediation falls jurisdiction DLSA	Contested	Na	Na
3	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	Misc. Arb (Com)	Misc. Arb (Com)/97/2024	05-04-2024	MERLIN PROJECTS LIMITED Vs SINGHANIA MERLIN ESTATE	Saptarshi Datta	9830025245	24-04-2025	384	Yes ** pre-institutaion mediation falls jurisdiction DLSA	Contested	Na	Na
4	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc Arb (Com)	22/2024	20-12-2021	MOTILAL OSWAL FINANCIAL SERVICES LIMITED (TM) Vs PIYALI MITRA	DEBANGSHU DINDA	623510251	02-04-2025	1199 days	N.A.	dismissed on Contest Sec 34 Arb and Con Act 1996	Nil	Nil
5	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc Arb (Com)	23/2024	20-12-2021	MOTILAL OSWAL FINANCIAL SERVICES LIMITED (TM) Vs PIYALI MITRA	DEBANGSHU DINDA	623510251	02-04-2025	1199 days	N.A.	dismissed on Contest Sec 34 Arb and Con Act 1996	Nil	Nil
6	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc. Arb (Com)	125/2024	21-11-2024	PETNET Radiopharmaceutical Solutions Private Limited Vs EKO Diagnostic Private Limited	NANDINI BHUNIYA	8777056820	03-04-2025	133 days	N.A.	Sec 29A Arb and Con Act, 1996 disposed off	Nil	Nil
7	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc. Case (Com)	11/2024	15-09-2023	State of West Bengal Vs STP Limited	Shourya Samanta and Arindam Mandal	983250125	17-04-2025	580 days	N.A.	Restoration application is ALLOWED	Nil	Nil
8	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc. Arb (Com)	44/2024	30-01-2023	YOUNG BENGAL COOPERATIVE LABOUR CONTRACT SOCIETY LIMITED Vs UNION OF INDIA	TRIPTIMOY TALUKDER	693215845	21-04-2025	812 days	N.A.	Sec 14 Arb and Con Act 1996 ALLOWED	Nil	Nil
9	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	TS (Com)	11/2024	13-09-2019	Astadurga construction pvt ltd Vs Vishnupriys Enclave pvt ltd	Kanailal Mukherjee	983251254	24-04-2025	2050 days	No	Dismissed on Contest	Nil	Nil

